

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 16/RP/2022**  
**in**  
**Petition No. 108/GT/2020**

Subject : Review of the order dated 18.12.2021 in Petition No. 108/GT/2020 (Truing up of annual fixed charges for the period 2014 – 19 in respect of the Palatana Combined Cycle Gas based Power Project (2x363.3 MW)).

Petitioner : OTPL

Respondents : APDCL & 6 others.

Date of Hearing : **2.11.2022**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri M.G. Ramachandran, Senior Advocate, OTPCL  
Shri Poorva Saigal, Advocate, OTPCL  
Shri Ravi Nair, OTPCL

**Record of Proceedings**

During the hearing, the learned Senior counsel for the Petitioner made detailed oral arguments in the matter. None appeared on behalf of the Respondents.

2. Accordingly, the Commission, reserved its order in the review petition.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

